GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 4376

ANSWERED ON 20/08/2025

ROOFTOP SOLAR UNDER PM-SGMBY

4376. SMT. BHARTI PARDHI SHRI SANJAY HARIBHAU JADHAV SHRI SHRIRANG APPA CHANDU BARNE SHRI SANJAY UTTAMRAO DESHMUKH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of progress made in achieving the targets of generating rooftop solar power under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY), State-wise and the challenges being faced by States with low rooftop solar adoption particularly Maharashtra and Madhya Pradesh;
- (b) whether any specific incentives or policies are being provided/implemented to encourage State Governments and local bodies to promote decentralised solar power generation;
- (c) if so, the details thereof; and
- (d) the manner in which the Government is addressing grid integration challenges for enhancing solar capacity in various States particularly in the said States?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country including in the states of Maharashtra and Madhya Pradesh, since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

The scheme is demand driven, and no state-wise targets are allocated. All residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

As on 12.08.2025, a total of 17,15,823 households have been benefitted with installation of rooftop solar under the scheme across the country. The state/UT wise details are given in **Annexure-I.**

The MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG-MBY, work in close coordination with all the State Implementing Agencies including the states of Maharashtra and Madhya Pradesh, to identify the challenges, if any, and take necessary measures for effective implementation of the PMSG: MBY.

Further, the Government has taken following measures to promote rooftop solar adoption under the scheme:

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
- (b)&(c) The Ministry is implementing various schemes/ programmes to promote decentralised solar energy in the country. The details of these schemes/ programmes are given at **Annexure-II**.
- (d) The Government has taken various initiatives for integration of renewable energy in the grid. The details are as follows:
- i. Comprehensive Regulations and Standards governing interconnection and operations of renewable plants such as CEA (Central Electricity Authority) connectivity standards, flexible thermal plant operations, and the Indian Electricity Grid Code 2023;
- ii. Resource Adequacy Initiatives like solar load shifting, storage targets, and large-scale battery storage pilots; and
- iii. Establishment of Renewable Energy Management Centres (REMCs) for real-time forecasting, scheduling, and monitoring of RE generation across 12 RE-rich regions.
- iv. Notification of Energy Storage Obligations
- v. Waiver of Inter State Transmission System Charges for Battery Energy Storage Systems
- vi. Guidelines for Procurement and Utilization of Battery Energy Storage Systems.
- vii. Guidelines for the development of Pumped Storage Projects
- viii. Budgetary support for enabling infrastructure for Pumped Storage Projects.
- ix. Ancillary services from ESS (Energy Storage System) under CERC (Ancillary Services) Regulations, 2022
- x. Central financial Assistance for Implementation of Intra and Inter-State Transmission system.

Annexure-I referred to reply of part (a) of Lok Sabha Unstarred Question No. 4376 to be answered on 20.08.2025 regarding Rooftop Solar under PM-SGMBY

State/UT wise progress under PMSG: MBY as on 12.08.2025

S No.	State/UT	Households Benefitted (Nos.)	
1	Andhra Pradesh	44811	
2	Arunachal Pradesh	0	
3	Assam	31261	
4	Bihar	10167	
5	Chhattisgarh	5850	
6	Goa	1020	
7	Gujarat	564014	
8	Haryana	31256	
9	Himachal Pradesh	3864	
10	Jharkhand	749	
11	Karnataka	17219	
12	Kerala	131931	
13	Madhya Pradesh	56317	
14	Maharashtra	408472	
15	Manipur	465	
16	Meghalaya	22	
17	Mizoram	451	
18	Nagaland	44	
19	Odisha	11431	
20	Punjab	8322	
21	Rajasthan	69496	
22	Sikkim	10	
23	Tamil Nadu	41883	
24	Telangana	24315	
25	Tripura	712	
26	Uttarakhand	41033	
27	Uttar Pradesh	191548	
28	West Bengal	795	
29	Andaman and Nicobar Islands	84	
30	Chandigarh	624	
31	Jammu and Kashmir	9213	
32	Ladakh	728	
33	Lakshadweep	540	
34	NCT of Delhi	5386	
35	Puducherry	1388	
36	DNH and DD	402	
	Total	17,15,823	

Annexure-II referred to reply of part (b) & (c) of Lok Sabha Unstarred Question No. 4376 to be answered on 20.08.2025 regarding Rooftop Solar under PM-SGMBY

Major ongoing decentralised Solar Energy Schemes/Programmes of MNRE

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli Yojana	Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
	Type of Residential Segment	CFA	CFA (Special Category States/UTs)	
	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp	
	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp	
	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA	
	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp	
	 The PMSG: MBY scheme inclute to motivate and help them in a and administrative mechanism incentive is pegged at 5% of appabove 10% and less than 15 applicable benchmark cost for base capacity. To push the deployment of rundertake local mobilization of the provision for incentive to the Raj Institutions (PRIs), at the rin residential segment in the jubeen transferred to consumer. Further, a fund of Rs. 800 crore Solar Village in each district of per Model Solar Village under 	ctivities such as crears, achieve targets for some continuous series of the continuous series of the country, with an PMSG: MBY scheme.	te conducive regulatory or implementation. The pet for capacity achieved capacity; 10% of the eyond 15% of installed plar system (RTS) and EY scheme also includes a (ULBs) and Panchayat very installation of RTS RI, for which CFA has for developing a Model assistance of Rs 1 crore e.	
b) PM-KUSUM scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.			
	Component B: Installation of 14 Lakh Stand-alone Solar Pumps Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B care			

also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.

Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation

Benefits available:

- (a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.
- (b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.
- c) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)

Components	Central Share (100%)
Provision of 0.3 kW Solar off-grid system for 1 lakh Tribal and PVTG	Rs. 50,000 per HH or as per actual cost
HHs Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only)	Rs. 1 lakh per MPC
Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution